

Maldah district in West Bengal for the first time during the Holi festival and on the Holiday because of the sprinkling of coloured water. The situation was brought under control and nothing happened for about two or three weeks. Afterwards, there was some further trouble on the 16th of April and there were attacks on both the communities, by both sides. The West Bengal Government took necessary action and a large number of arrests were made (about 76 or so) and the situation is, as far as we know, now under control. The Police Minister of West Bengal visited Maldah and has issued a statement saying that the situation there is now normal. The one allegation made was that there was some migration of Muslims from Maldah district into East Pakistan. I might say that these allegations are reported to be entirely without any foundation. As you know, Sir, this matter relates to the State Government. I know that they are doing the needful and taking necessary action in this regard.

Shri Tridib Kumar Chaudhuri (Berhampur): May I ask a question? Open allegations have been made in the press that after the incidents took place.....

Mr. Speaker: There is only one thing that I would like to say. I could allow only one of those who have given notice to put a question or two. This cannot be made into a regular discussion. So, if Shrimati Renu Chakravartty or one or two others want to put a question, I would allow them to do that now.

Shrimati Renu Chakravartty: I would not ask a direct question. Shri Murmu will ask a question in Bengali which I will translate.

Mr. Speaker: Then why should she not ask the question herself?

Shri Tridib Kumar Chaudhuri: This question relates to the tribal area.

Shri H. N. Mukerjee (Calcutta Central): The hon. Member belongs

to Santhal Tribe and in this particular case the question of national integration is involved.

Shri Sarkar Murmu (Balurghat) then asked a question in Bengali

Shrimati Renu Chakravartty: The English translation of my non-friend's question is.

"The continuance of communal disturbances and lack of police vigilance has led to a feeling of insecurity among all sections of the people in the area. Will the Government of India pay attention to this and send help to the provincial Government to end this feeling of fear and insecurity which now permeates all sections of the community—the Hindus, Muslims and the Adivasis?"

Mr. Speaker: Unless the State Government asks for help, would the Central Government be justified in offering it?

Shri S. M. Banerjee (Kanpur): Now their attention has been drawn to it.

Mr. Speaker: Does the hon. Minister want to say anything on that?

Shri Lal Bahadur Shastri: I think the West Bengal Government has taken firm action. They are quite vigilant. They have not asked for any help from us.

12.26 hrs.

RE: SIMULTANEOUS TRANSLATION OF PROCEEDINGS

Shri H. N. Mukerjee (Calcutta Central): Sir, there is one matter which arises out of the procedural difficulty which we just now experienced. Here was an hon. Member who spoke in a language other than English and Hindi. I remember the former Speaker having remarked in this House that with the expansion of democratic opportunities there would be coming to this House hon. Mem-

[Shri H. N. Mukerjee]

bers who do not understand or speak either English or Hindi and it might be necessary for us to have some kind of an arrangement for simultaneous translation of at least some of the major languages, like Tamil and Bengali. This is a matter which agitates our mind... (Interruption).

Mr. Speaker: Order, order.

Shri H. N. Mukerjee: I am only making a very humble submission. I do not want any decision in this matter straightaway. But today the phenomenon of a Santhal hon. Member from West Bengal, who speaks Bengali and his own language Santhali, speaking in Bengali brings to the forefront a problem which agitates us. This problem has also been discussed at election time on a national scale, namely, the right of hon. Members to speak in this House in their own languages particularly if they belong to the Scheduled Tribes.

Mr. Speaker: That is too broad a question to be taken up just at present. It had been engaging the attention of our previous Speaker also. But even if this particular case was to be taken up just at this moment, probably we shall not be able to provide any translator for Santhali.

Shrimati Renu Chakravartty (Barrackpore): Bengali is one of the languages in the Schedule. He spoke Bengali with very great ...

Mr. Speaker: That question has been considered many a time. There are very many practical difficulties. It is difficult even to find translators who could do that. But anyhow that is a question that could be considered separately.

Shri Jaipal Singh (Ranchi West): May I submit that there is no difficulty in getting hold of a translator of Santhali? You said that it will be difficult to find a translator of Santhali. I submit that there are plenty of people.

Mr. Speaker: I only said that even if we were to provide for simultaneous translation in this House, that could be done only for a few languages and not for all the languages that are spoken in this wide country. That was the difficulty that I was expressing and not that no translator could be found. We have just now found a translator here.

Shri H. N. Mukerjee: Perhaps we can make a beginning and then extend the list.

Mr. Speaker: That we will consider separately.

12.28 hrs.

PAPERS LAID ON THE TABLE

Order under Companies Act, 1956 and Khadi and Village Industries Commission (Third Amendment) Rules, 1962.

The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo): Sir, I beg to lay on the Table a copy each of the following papers:—

- (1) Order No. 18(1)-CL.IV/60, dated the 24th March, 1962, under sub-section (4) of section 89 of the Companies Act, 1956. [Placed in Library, See No. LT-25/62].
- (2) The Khadi and Village Industries Commission (Third Amendment) Rules, 1962 published in Notification No. G.S.R. 445, dated the 7th April, 1962, under sub-section (3) of section 26 of the Khadi and Village Industries Commission, Act, 1956. [Placed in Library, See No. LT-26/62.]